GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO. 736

TO BE ANSWERED ON 03.12.2015

COST OF ENERGY GENERATED THROUGH RENEWABLE RESOURCES

736. SHRI ABHISHEK BANERJEE:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the prevailing tariff rates of solar, wind, tidal and nuclear energy as compared to the rates of energy produced through the thermal and gas power plants;
- (b) the expenditure incurred on buying solar cells, wind turbines and atomic plant equipments from other countries during the last three years;
- (c) whether the Government proposes to undertake cent per cent indigenous manufacturing of solar cells, wind turbines and atomic plant equipments; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a): The prevailing tariff rates of solar, wind and nuclear energies along with thermal (coal) and gas power plants are given in the table at **Annexure-I**. Tidal power plants do not existing in India.
- **(b):** The power projects with solar and wind powers are taken up with private sector investment and, therefore, the Government is not involved in incurring expenditure on buying solar cells and wind turbines. However, as per the Ministry of Commerce (website), the import value of solar and wind for the last 3 years is given at **Annexure-II.** Inputs regarding atomic plant equipments were requested from Department of Atomic Energy, which have not been provided so far. They are in process of collecting it from Nuclear Power Corporation Ltd.
- **(c)&(d):** Regarding solar and wind, No Madam. Regarding Atomic Energy, information is awaited.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 736 FOR 03.12.2015

Prevailing tariff rates of Renewable Energies & Fossil Fuels

Technology option	Tariff rate (Rs./kWh)
Solar*	4.63
Wind [#]	3.51 – 5.92
Nuclear ^{\$}	2.72
Thermal (Coal)&	1.58 – 5.54
Gas&	4.08 – 4.67

- * As per the recent tender of NTPC for AP solar projects
- # As per the tariff announced by the state regulators
- \$ As per the information provided by Department of Atomic Energy
- & As per the information provided by CERC

ANNEXURE-II

ANNEXURE-II REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 736 FOR 03.12.2015

Details of value of import on solar and wind equipments during last three years

Item	2012-13	2013-14	2014-15
Solar	4495	4317	5052
Wind	2.42	1.18	1.02